

कार्यालय : जिला एवं सेशन न्यायाधीश, जयपुर, जिला-जयपुर (राज0)

क्रमांक: 8338 + 8339
/स्था0

दिनांक: 19 नवम्बर, 2020

माननीय राजस्थान उच्च न्यायालय से प्राप्त परिपत्र संख्या 34/P.I./2020 Dated 19-11-2020 की प्रति निम्नलिखित को सूचनार्थ, पालनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

1. समस्त अधीनस्थ न्यायालय (विशिष्ट न्यायालयों सहित) जयपुर जिला, जयपुर न्यायक्षेत्र।
2. सिस्टम आफिसर, जिला न्यायालय, जयपुर जिला, जयपुर को इस न्यायक्षेत्र की बेवसाईट पर अपलोड / न्यायालयों को ई-मेल करने हेतु।

जिला एवं सेशन न्यायाधीश,
जयपुर जिला, जयपुर (राज0)

RAJASTHAN HIGH COURT

No.34/P.I./2020/

Date-19.11.2020

CIRCULAR

In view of exponential increase in Covid-19 positive case in Jaipur and Jodhpur during last few days, it is hereby notified that from 19.11.2020 to 27.11.2020, all the Subordinate Courts, Special Courts and Tribunals of **Jaipur Metropolitan-I, Jaipur Metropolitan-II, Jaipur District, Jodhpur Metropolitan and Jodhpur District situated at District Headquarters** would function in terms of the directions issued by this office Circular No.30/P.I./2020/ dated 17.10.2020 and Circular No. 33/PI/2020 dated 01.11.2020 which were effective till 12.11.2020.

Besides other directions, it was notified by Circular dated 17.10.2020 that till 12.11.2020, all the courts would start regular functioning with physical presence of learned Advocates, litigants and other concerned stakeholders and evidence will be recorded in all the cases where accused are in judicial custody, where directions for time bound disposal are given and cases which are more than 10 years old. It was also notified that evidence will also be recorded in cases of all other categories where parties are desirous to lead evidence and no adverse orders will be passed in such cases.

BY ORDER

[Signature]
19.11.2020
REGISTRAR GENERAL

No. Gen/XV/42/2020/5803

Date:19.11.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar Cum Principle Secretary to Hon'ble the Chief Justice, Rajasthan High Court
2. The Private Secretaries to all Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench
3. District & Sessions Judges Jaipur Metropolitan-I, Jaipur Metropolitan-II, Jaipur District, Jodhpur Metropolitan and Jodhpur District Judgeships with the request to circulate the same amongst all the Presiding Officers of their judgeship including Special Courts and Tribunals
4. Concerned Bar Associations through the District & Sessions Judges, Jaipur Metropolitan-I, Jaipur Metropolitan-II, Jaipur District, Jodhpur Metropolitan and Jodhpur District Judgeships
5. Registrar Classification, Rajasthan High Court, Jodhpur to upload the same on the official website of this office.

[Signature]
19.11.2020
REGISTRAR GENERAL

E.H.H.
[Signature]
19/11/2020

